

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
DDMS SIMULATIONS SOFTWARE CONSULTANTS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	DDMS SIMULATIONS SOFTWARE CONSULTANTS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	11.07.1990
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA1990PTC011058
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	505/6, 47 TH A CROSS, 5 TH Block Jayanagar, Bangalore, Karnataka, India, 560041
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30.09.2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORISATION FOR ASSIGNMENT (AFA) Validity	CS THIRUPAL GORIGE NO. 87, 2ND FLOOR, 21ST CROSS, 7TH MAIN, N S. PALYA, BTM 2ND STAGE, BANGALORE-560076, KARNATAKA, INDIA CELL +91 94483 84064, LL +080 7963 4233 EMAIL: GTHIRUPAL@GMAIL.COM IP REG. NO. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid upto 21/05/2024
8	LAST DATE FOR SUBMISSION OF CLAIMS	30.10.2023

Notice is hereby given that DDMS Simulations Software Consultants Private Limited has commenced voluntary liquidation on 30.09.2023.

The stakeholders of DDMS simulations software consultants private limited are hereby called upon to submit a proof of their claims, on or before 30.10.2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 01.10.2023
Place: Bangalore




Thirupal Gorige
Liquidator